NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA. Adv.) Counsel for Respondents 16 9.
for KSR & w. Perpondents 16 9.

2. R. VIDHYARHANICAR J Counsel for Petitioners
R. ASHOKIWMAR

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to bring his senior for submission of final arguments. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)